

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30658/2025	BASUDEBA BHOI@BASU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /127 /2025 () //	
2	D-BLAPL/30662/2025	S.K. RAJU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2025 () //	
3	D-BLAPL/30664/2025	MINU @ KADAMBINI MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 () //	AOD20220004505C202500119
4	D-BLAPL/30671/2025	AKSHYA MUNDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /170 /2022 () //	
5	D-BLAPL/30672/2025	NITIN GOUDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	SONEPUR /181 /2025 () //	
6	D-BLAPL/30675/2025	SUSHANTA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /297 /2025 () //	
7	D-BLAPL/30677/2025	SUBRAT KARIGAR @ MERENDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /368 /2014 () //	
8	D-BLAPL/30680/2025	INDRAJIT SAHOO VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	/ /0 () //	
9	D-BLAPL/30684/2025	NETRAMANI BHAINSA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /187 /2025 () //	
10	D-BLAPL/30686/2025	SAMUEL DIGAL VS STATE OF ODISHA	SUSAMPAD HOTA VS	/ /0 () //	
11	D-BLAPL/30687/2025	BULU @ BISWANATH MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 () //	AOD20220004505C202500118

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12	D-BLAPL/30693/2025	PARESH SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /395 /2025 () //	
13	D-BLAPL/30696/2025	GANESH MAHALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	/ /0 () //	
14	D-BLAPL/30697/2025	HARSA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 () //	
15	D-BLAPL/30699/2025	ARMAN SAHA @ ARMAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BADAGODA P.S. /302 /2025 () //	
16	D-BLAPL/30702/2025	BIJU PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /144 /2021 () //	
17	D-BLAPL/30703/2025	AMIT SANDHI VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /135 /2025 () //	
18	D-BLAPL/30706/2025	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 () //	
19	D-BLAPL/30707/2025	A.ESWAR@ESHU VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	RAYAGADA G.R.P. /40 /2025 () //	
20	D-BLAPL/30708/2025	SUJANA BINDHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /275 /2025 () //	
21	D-BLAPL/30709/2025	JITU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2025 () //	
22	D-BLAPL/30710/2025	RABI SABAR VS STATE OF ODISHA	KABIRAJ SAHOO VS	/ /0 () //	
23	D-BLAPL/30712/2025	BIDYADHAR ROUSTRAY @ BIDYA	BIJAYA KUMAR RAGADA	INDUSTRIAL ESTATE PS /212 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30715/2025	SABIR ALLI	BIKRAM CHANDRA GHADEI	SPL.TASK FORCE /30 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30716/2025	ANANTA PANDA@ANANDA PANDA	BIJAYA KUMAR PARIDA	CHANDRASEKHARPUR /375 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30717/2025	LITAN @ SAROJ KUMAR SAHOO	KARUNAKAR GAYA	JAGATSINGPUR /516 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30718/2025	HEMANTA PARIDA	SURYAKANTA DWIBEDI	BHOGRAI /255 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30721/2025	DEVIDUTTA PANIGRAHI	LAXMI KANTA SAHOO	EOW,BHUBANESWAR /27 /2023	AOR20220001266C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30722/2025	PODIAMI LACHHAMAN	UMESH CHANDRA DORA	PODIA PS /120 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30723/2025	RAKESH RABANA	DIBYA PRAKASH MISHRA	//	AOR20220002454C202500125
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30724/2025	SUKESH DHALI	SANJEEV UDGATA	MALKANGIRI /136 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30727/2025	KHOKANI DHRUV VIJAYBHAI	ANUPAM DASH	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30729/2025	DEEPAK KUMAR PRADHAN@DEEPAK PRADHAN	JAYANTA KUMAR MAJHI	BALIAPAL /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30730/2025	DHANANJAY SAHU @ CHHUABABU SAHU	SURYAKANTA DWIBEDI	PATNAGARH /266 /2025	
		VS	VS	()	

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35	D-BLAPL/30731/2025	STATE OF ODISHA PRASANTA MAHALIK@BAPUNU VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /153 /2025 ()	
36	D-BLAPL/30733/2025	STATE OF ODISHA SEIKH RAJA @ NARUDDIN MALLICK VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /650 /2025 ()	
37	D-BLAPL/30736/2025	STATE OF ODISHA BABULA DAS VS	SURESH KUMAR JENA VS	// KOREI /308 /2025 ()	
38	D-BLAPL/30739/2025	STATE OF ODISHA KUNU @ HASAN KHAN VS	AMULYA RATNA PANDA VS	// TIGIRIA /92 /2025 ()	
39	D-BLAPL/30743/2025	STATE OF ODISHA DIPU@DIPAK BEHERA VS	DEEPAK KUMAR DAS VS	// CHARICHHAKA /90 /2025 ()	
40	D-BLAPL/30744/2025	STATE OF ODISHA BABULI BHOI @ BABUL BHUE VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /376 /2025 ()	
41	D-BLAPL/30746/2025	STATE OF ODISHA DILLIP KUMAR NAYAK VS	DEVASHIS PANDA VS	// EOW,BHUBANESWAR /13 /2025 ()	
42	D-BLAPL/30747/2025	STATE OF ODISHA DAKA NAYAK @ DAKUA @ BIPIN NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// SATYABADI /225 /2022 ()	
43	D-BLAPL/30748/2025	STATE OF ODISHA SUNIL MAJHI VS	DEVASHIS PANDA VS	// LEPHRIPADA /43 /2024 ()	AOR20220001247C202500120
44	D-BLAPL/30749/2025	STATE OF ODISHA DEVENDRA SAHU VS	BIBHUTI BHUSAN ROUT VS	// KALIAPANI /97 /2025 ()	
45	D-BLAPL/30750/2025	STATE OF ODISHA RAJU@SUMUT@SUMIT KHAN VS	DEEPAK KUMAR DAS VS	// CHARICHHAKA /90 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/30751/2025	SHYAM KHADIA @ CHARU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /225 /2023 () //	
47	D-BLAPL/30752/2025	BHOLA PRADHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BARIPADA TOWN /353 /2025 () //	
48	D-BLAPL/30754/2025	DHOBA SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /176 /2022 () //	
49	D-BLAPL/30755/2025	ANNA GAIKWAD @ RAJESH GAIKWAD VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH SADAR /303 /2025 () //	
50	D-BLAPL/30759/2025	SAMBIT KUMAR GOCHHAYAT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	RUPSA /20 /2025 () //	
51	D-BLAPL/30761/2025	CHANDRAMANI NAG VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //	
52	D-BLAPL/30763/2025	AMAR @ ROHIT KHOSLA @ KHOLSA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /115 /2025 () //	
53	D-BLAPL/30765/2025	TUNA PRADHAN VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	BHUBANESWAR VIGILANCE /20 /2025 () //	AOR20220001296C202500076
54	D-BLAPL/30767/2025	PRAVAT KUMAR SAHOO @ PRABHAT SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RANPUR /53 /2025 () //	
55	D-BLAPL/30768/2025	NARAYAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /354 /2025 () //	
56	D-BLAPL/30769/2025	SUSANTA DAKUA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 () //	
57	D-BLAPL/30771/2025	SUNAKAR NAYAK	SEJAL NAYAK	RAJKANIKA /288 /2024	

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		STATE OF ODISHA		//	
58	D-BLAPL/30776/2025	DEBARAJ KANDI	SANJIB KUMAR BHANJADEO	JANKIA P.S. /314 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30777/2025	BHAGBAN ADBARI@BUDHA	ABHAS MOHANTY	MALKANGIRI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30778/2025	SHOAIB KHAN	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30779/2025	NANDA KABASI	ABHAS MOHANTY	M.V.79 /195 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30780/2025	VINOD MAJHI @ BINOD MAJHI	JUGALA KISHORE PANDA	SONEPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30782/2025	HAPPY @ SATYA PRAKASH HATI	BIJAY KUMAR BEHERA	DHAULI PS /140 /2025	AOR20220001736C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30783/2025	INDRAJIT SAHU	JUGALA KISHORE PANDA	SONEPUR /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30784/2025	ALAM MONDAL	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30786/2025	ISWAR @ AMIT MALIK	PRATAP CHANDRA MISHRA	DHARMASALA /650 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30787/2025	THABIRA MEHER @ AKASH	SIDHARTHA SANKAR RAY (2)	AMBADOLA /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/41148/2025	BUDHIA SINGH(DEAD)	BUDHIRAM DAS	//	
		VS	VS	()	

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69	D-CMP/41065/2025	KIRANBALA PATNAIK BHABANI SHANKAR NANDA VS BIDESHI GIRI	Anupam Dash VS	// // ()	
70	D-CMP/41143/2025	SANGEETA DEVI SHARMA VS MURARILAL SHARMA	ARUN KUMAR ACHARYA VS	// // ()	
71	D-CONTC/41044/2025	DINABANDHU SAHOO VS AMITI PRASNNA KIRO, CHIEF CONSTRUCTION ENGINEER, KEONJHAR	ADV. VS	// // ()	
72	D-CONTC/41069/2025	KAILASH CHANDRA PRUSTY VS BINITA SENAPATI, DISTRICT EDUCATION OFFICER,DHENKANAL	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202500016
73	D-CONTC/41088/2025	MOHAN CHARAN MALLICK VS SANJAYA KUMAR SINGH, I.A.S. COMNR-CUM-SECY	CHANDAN KUMAR SAHOO VS	// // ()	
74	D-CONTC/41094/2025	DHARANIDHAR DAS VS SANJAYA KUMAR SINGH, I.A.S. COMNR-CUM-SECY	CHANDAN KUMAR SAHOO VS	// // ()	
75	D-CONTC/41101/2025	SAIRENDRI PRADHAN VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()	
76	D-CONTC/41106/2025 CONTC/4612/2025	MARY TIGGA VS SALINI PANDIT, I.A.S.	SANGRAM JENA VS	// // ()	
77	D-CONTC/41149/2025	T ANAND RAO PATRO VS SOUDAMINI SINGH, REGISTRAR DISTRICT COURT, BERHAMPUR	ADV VS	// // ()	AOD20240000242C202500238
78	D-CRLA/30660/2025	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /480 /2025 ()	
79	D-CRLA/30681/2025	KATAN @ ASHOK MANGAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /78 /2011 ()	

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80	D-CRLA/30719/2025	SANJAY NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /109 /2015 () //	AOR20220001648C202500111
81	D-CRLA/30735/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MANGALPUR /331 /2024 () //	
82	D-CRLMC/30656/2025	AMULI @ AMULYA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /248 /2025 () //	
83	D-CRLMC/30661/2025	ANANDA CHANDRA PRADHAN @ ANANDA PRADHAN VS STATE OF ODISHA	ANKSHAYA KUMAR SAHOO VS	BARKOTE /37 /2018 () //	
84	D-CRLMC/30673/2025	PARITHOSH RATHA @ PARITOSH RATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /359 /2008 () //	
85	D-CRLMC/30676/2025	RASHMIRANJAN SAMANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /112 /2025 () //	
86	D-CRLMC/30683/2025	PRAMOD BAHALIA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /151 /2023 () //	
87	D-CRLMC/30690/2025	MANGULI CHARAN SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	/ /0 () //	
88	D-CRLMC/30698/2025	ACHYUTANANDA MISHRA VS STATE OF ODISHA(VIG.)	MUUKESH PANDA VS	CUTTACK VIGILANCE /59 /2014 () //	
89	D-CRLMC/30705/2025	PATEL @ PATEL CHANDRA SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHUNTA /81 /2025 () //	
90	D-CRLMC/30713/2025	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JAGATSINGPUR /1192 /2024 () //	
91	D-CRLMC/30720/2025	PINKU @ ASIS KUMAR BASANTARAY	PRAMOD KUMAR ROUT	NISCHINTAKOILI /197 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/30657/2025	ARIF KHAN	ASWINI KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/30665/2025	KRISHNA CHARAN MISHRA	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/30688/2025	MINA MAHANTA	RAKESH KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/30732/2025	SATYABAN BEHERA	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/30738/2025	HARESH DAS	SUKANTA KUMAR DALAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLREV/30694/2025	PRABHAKAR MOHAPATRA	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLREV/30728/2025	MANAS RANJAN BARIK	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		NITISHNA BARIK		//	
99	D-FAO/41030/2025	ORIENTAL INSURANCE COMPANY LTD., KHURDA	NIBEDITA MOHANTY	/ /	
		VS	VS	()	
		SANGITA KUMARI		//	
100	D-FAO/41074/2025	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD. CUTTACK	ADAM ALI KHAN	/ /	AOR20220001406C202500022
		VS	VS	()	
		SAROJ KUMAR MALLICK		//	
101	D-MACA/41086/2025	M/S. NATIONAL INSURANCE COMPANY LTD. CUTTACK	ADAM ALI KHAN	/ /	
		VS	VS	()	
		HEMASWARI NAIK		//	
102	D-MACA/41092/2025	M/S. NATIONAL INSURANCE COMPANY LTD. CUTTACK	ADAM ALI KHAN	/ /	
		VS	VS	()	

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103	D-MACA/41102/2025	HARA BEWA @ NAIK THE MANAGER, MAGMA HDI INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
104	D-MACA/41111/2025	BAJENDRA NARAYAN DAS MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
105	D-MACA/41114/2025	DALILATA SAHU MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
106	D-MACA/41118/2025	AHALYA DAS MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
107	D-MACA/41119/2025	MAMATA SAHU MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
108	D-MACA/41123/2025	BABITA JENA MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
109	D-MACA/41124/2025	MANJULATA DAS MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
110	D-MACA/41126/2025	TOFAN SAHU MANAGER LEGAL (CLAIMS), CHOLAMANDALAM M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., BBSR	DADAM ALI KHAN	//	//
		VS	VS	0	
111	D-MACA/41130/2025	AHALYA PAL M/S. LIBERTY GENERAL INSURANCE COMPANY LTD.	DADAM ALI KHAN	//	//
		VS	VS	0	
112	D-MATA/41082/2025	BINATA PATRA GAGAN DASH	PRASANTA KUMAR SAHOO	//	//
		VS	VS	0	
113	D-RSA/41021/2025	SUNITA SENAPATI SIDDHESWAR @ SIDHESWAR PRADHAN	SUMIT KUMAR MOHANTY	//	//
		VS	VS	0	
		SARBESWAR PRADHAN		//	

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114	D-RVWPET/41140/2025	MANORAMA MAHARANA VS RAJENDRA KUMAR PANIGRAHI	ADV. VS	// ()	
115	D-TRPCRL/30700/2025	SUSANTA KUMAR NAYAK VS SARITA RANI NAYAK	BISWARANJAN DALAI VS	// ()	AOR20220003722C202500207
116	D-WP(C)/41019/2025	M/S PRATAP KUMAR PANI, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// ()	
117	D-WP(C)/41020/2025	BALARAM BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
118	D-WP(C)/41022/2025	SUBAL MEHER VS THE EXECUTIVE ENGINEER ELECTRICAL DIVISION TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SUBARNAPUR	SRINIBASH SATAPATHY VS	// ()	
119	D-WP(C)/41023/2025	MURALI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
120	D-WP(C)/41024/2025	M/S SUSANTA KUMAR BEHERA, GANJAM VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// ()	
121	D-WP(C)/41025/2025	SUKESHI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
122	D-WP(C)/41026/2025	NARAYAN SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
123	D-WP(C)/41027/2025	SANTILATA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// ()	
124	D-WP(C)/41028/2025	RANJAN KUJUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
125	D-WP(C)/41029/2025	MUKESH BHOI	ABHAY KHANDELWAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/28356/2025	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/41031/2025	SURU JHANKAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
127	D-WP(C)/41032/2025	Dr. PRASANTA KUMAR SWAIN VS ODISHA INFORMATION COMMISSION (OIC)	VS	// 0 //	LOD20250000217C202500009
128	D-WP(C)/41033/2025	PINTU NAYAK @ GOUDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
129	D-WP(C)/41034/2025	ANIL MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
130	D-WP(C)/41035/2025 WP(C)/28360/2025	PANDABA RANBIDA VS STATE OF ODISHA	DIPTI RANJAN BHUKTA VS	// 0 //	
131	D-WP(C)/41036/2025	LAKSHMI @ LAXMI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
132	D-WP(C)/41037/2025	IBTEHAJ SAROSH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
133	D-WP(C)/41038/2025	UNION BANK OF INDIA, BBSR VS LIC HOUSING FINANCE LTD., BBSR	AMIYA KUMAR MISHRA - 2 VS	// 0 //	
134	D-WP(C)/41039/2025 WP(C)/28359/2025	TRIPURARI SETHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
135	D-WP(C)/41040/2025	GOUTAM BARIHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
136	D-WP(C)/41041/2025 WP(C)/28361/2025	UTTAM SAGAR VS	DIPTI RANJAN BHOKTA VS	// 0	

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137	D-WP(C)/41042/2025	STATE OF ODISHA RATNAKAR SOHELA VS	PABITRA KUMAR NAYAK VS	// // 0	
138	D-WP(C)/41043/2025	STATE OF ODISHA M/S A1 HINDOCHA SUPERSTORE, DHENKANAL VS	PANKAJ KHENDEWAL VS	// // 0	
139	D-WP(C)/41045/2025 WP(C)/28366/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK MANOJ KUMAR DALAI VS	DEEPALI MAHAPATRA VS	// // 0	
140	D-WP(C)/41046/2025	STATE OF ODISHA GOBINDA CHANDRA BAGH VS	PABITRA KUMAR NAYAK VS	// // 0	
141	D-WP(C)/41047/2025	STATE OF ODISHA DILLIP KUMAR GURU VS	BISWAJIT PASAYAT VS	// // 0	
142	D-WP(C)/41048/2025	STATE OF ODISHA SUNIL KUMAR MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0	
143	D-WP(C)/41049/2025	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	SUKANTA KUMAR NAYAK VS	// // 0	
144	D-WP(C)/41050/2025	STATE OF ODISHA KAUSHALYA BAG VS	PABITRA KUMAR NAYAK VS	// // 0	
145	D-WP(C)/41051/2025	STATE OF ODISHA DIPTI JENA VS	BHAGABAN BEHERA VS	// // 0	
146	D-WP(C)/41052/2025	THE COLLECTOR CUM DISTRICT MAGISTRATE JAGATSINGHPUR BAJARANGA @ BAJRANG BHOI VS	PABITRA KUMAR NAYAK VS	// // 0	
147	D-WP(C)/41053/2025	STATE OF ODISHA SUCHANDRA SWAIN VS	SUBRATA MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/41054/2025	KRISHNA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
149	D-WP(C)/41055/2025	PRAHALLAD KHILLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
150	D-WP(C)/41056/2025	CHAHAPHUL DIGAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
151	D-WP(C)/41057/2025	ANNAPURNA BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
152	D-WP(C)/41058/2025	GANESH SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
153	D-WP(C)/41059/2025	AMIT KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
154	D-WP(C)/41060/2025	SASHIBHUSAN SINGH VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
155	D-WP(C)/41061/2025	SUKAMUNI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
156	D-WP(C)/41062/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS DIRECTORATE OF DRUGS CENTRE, ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
157	D-WP(C)/41063/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST VS V.KISHORE KUMAR	GANESH PRASAD SAMAL VS	// 0 //	
158	D-WP(C)/41064/2025	BHARAT KUMAR MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
159	D-WP(C)/41066/2025	BANAKU MAHALI	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/41067/2025	RAJKISHOR @ RAJKISHORE NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/41068/2025	M/S TRIMURTY CHEMICAL INDUSTRIES	KAJAL SAHOO	//	AOR20220001613C202500029
		VS	VS	0	
		SUPERINTENDENT, CUTTACK-I		//	
162	D-WP(C)/41070/2025	DHIRENDRA JHANKAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/41071/2025	HRUSHIKESH SATAPATHI	KIRAN KUMAR PATEL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
164	D-WP(C)/41072/2025	T.PRAMOD KUMAR SUBUDHI	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/41073/2025	PARAMESWAR SINGH	ASHOK KUMAR ROUT	//	AOD20220003081C202500033
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/41075/2025	UMESH KUMAR BISHWAKARMA	ASHOK KUMAR ROUT	//	AOD20220003081C202500034
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/41076/2025	SATYARANJAN NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/41077/2025	RUKMANI NAIK	ARUN KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/41078/2025	BINDU ORAM	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/41079/2025	DR.RABINDRA KUMAR NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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171	D-WP(C)/41080/2025	STATE OF ODISHA PRAVASH RANJAN BEHURA VS	MANORANJAN MISHRA VS	// // 0	
172	D-WP(C)/41081/2025	STATE OF ODISHA PURNA CHANDRA MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0	
173	D-WP(C)/41083/2025	STATE OF ODISHA DILLIP KUMAR MALLICK VS	DILIP KUMAR PALIT VS	// // 0	
174	D-WP(C)/41084/2025	STATE OF ODISHA MAJULATA SINGH VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
175	D-WP(C)/41085/2025	STATE OF ODISHA KUMUDA CHANDRA PRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0	
176	D-WP(C)/41087/2025	STATE OF ODISHA RAJENDRA NARAYAN MISHRA VS	SHASHI BHUSAN JENA VS	// // 0	
177	D-WP(C)/41089/2025	STATE OF ODISHA DR.DEBASISH MOHAPATRA VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
178	D-WP(C)/41090/2025	STATE OF ODISHA RANJAN DAS VS	SHASHI BHUSAN JENA VS	// // 0	
179	D-WP(C)/41091/2025	UNION OF INDIA ANIL KUMAR SAMAL VS	KAMALAKANTA NAYAK VS	// // 0	
180	D-WP(C)/41093/2025 WP(C)/28348/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC., KHURDA JAGABANDHU DHINDA VS	APARESH BHOI VS	// // 0	AOR20220001814C202500013
181	D-WP(C)/41095/2025	STATE OF ODISHA GOBINDA CHANDRA KHATUA VS	MANOJ KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/41096/2025	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
183	D-WP(C)/41097/2025	SAROJBALA BISWAL VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED)	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500085
184	D-WP(C)/41098/2025	RABI SINGH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
185	D-WP(C)/41099/2025	BISWANATH NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
186	D-WP(C)/41100/2025	BIRANCHI NARYAN SAMANTASINGHAR VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC., KHURDA	KAMALAKANTA NAYAK VS	// 0 //	
187	D-WP(C)/41103/2025	RAMESH KUMAR SABAT VS SAILABALA SARANGI	SUDHANSU SEKHAR JENA VS	// 0 //	
188	D-WP(C)/41104/2025	GOLEKHA BIHARI SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
189	D-WP(C)/41105/2025	SYNERGY POLYTECHNIC, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
190	D-WP(C)/41107/2025	PURNO CHANDRA NAG VS THE COLLECTOR, KORAPUT	JUGALA KISHORE PANDA VS	// 0 //	
191	D-WP(C)/41108/2025	SUSHANTA KUMAR BEHERA VS COMMISSIONER CUM SECY, GOVT OF ODISHA , BBSR	BINOD KUMAR HATI VS	// 0 //	
192	D-WP(C)/41109/2025	PRADEEPTA KUMAR MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
193	D-WP(C)/41110/2025	M/S DALMIA CEMENT BHARAT LTD., TAMIL NADU SARADA PRASANNA SARANGI		//	

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		VS	VS	0	
194	D-WP(C)/41112/2025	ODISHA INDUSTRIAL DEVELOPMENT CORPORATION (IDCO), BBSR GHANASHYAM SELMA	BINOD KUMAR HATI	//	
		VS	VS	0	
195	D-WP(C)/41113/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD, BBSR		//	
		VS	VS	0	
196	D-WP(C)/41115/2025	HINGULA MAJHI PRANA PRAKASH DAS	BINOD KUMAR HATI	//	
		VS	VS	0	
197	D-WP(C)/41116/2025	COMMISSIONER CUM SECY, GOVT OF ODISHA, BBSR MANAS RANJAN DAS	SANKET KANUNGO	//	
		VS	VS	0	
198	D-WP(C)/41117/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD, BBSR		//	
		VS	VS	0	
199	D-WP(C)/41120/2025	SANATANA MAHAR THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD, BBSR		//	
		VS	VS	0	
200	D-WP(C)/41121/2025	CHAITAN BAG KANHU CHARAN PATRA	SANKET KANUNGO	//	
		VS	VS	0	
201	D-WP(C)/41122/2025	STATE OF ODISHA M/S TD CONSTRUCTION, ROURKELA	SABYASACHI PANDA	//	
		VS	VS	0	
202	D-WP(C)/41125/2025	THE COMMISSIONER GST AND CX COMMISIONERATE ROURKELA, SUNDERGARH PRAMOD KUMAR PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
203	D-WP(C)/41127/2025	STATE OF ODISHA BIJAY KUMAR SAHU	BINOD KUMAR HATI	//	
		VS	VS	0	
204	D-WP(C)/41128/2025	COMMISSIONER CUM SECY, GOVT OF ODISHA, BBSR GOPINATH PANDA	SURYAKANTA DASH	//	
		VS	VS	0	

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205	D-WP(C)/41129/2025	CUTTACK MUNICIPAL CORPORATION, CUTTACK SUSHRITA PRIYADARSHINI JENA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS DEEPALI MAHAPATRA	// // 0 //	
206	D-WP(C)/41131/2025	PRANANATH MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS PRATIK DASH	// 0 //	
207	D-WP(C)/41132/2025	M/S. ZOOM ENTERPRISERS, CUTTACK VS STATE TAX OFFICER CUM CT AND GST OFFICER, CT AND GST TERRITORIAL RANGE, CUTTACK	PRATIK DASH VS SABYASACHI PANDA	// 0 //	
208	D-WP(C)/41133/2025	M/S. TD CONSTRUCTION, ROURKELA VS THE COMMISSIONER, GST AND CX COMMISSIONERATE ROURKELA	SABYASACHI PANDA VS SUCHETA GUMANSINGH	// 0 //	
209	D-WP(C)/41134/2025	SUSAN KUMAR PANDA VS STATE OF ODISHA	SUCHETA GUMANSINGH VS MANAS KUMAR CHAND	// 0 //	
210	D-WP(C)/41135/2025	SAROJ KUMAR PANDA VS THE SECY, DLSA, KALAHANDI	MANAS KUMAR CHAND VS PRAVAT KUMAR NAYAK	// 0 //	
211	D-WP(C)/41136/2025	SURENDRA KUMAR CHOUBEY VS PANCHAYAT RAJ AND DRINKING WATER DEPT., ODISHA, KHURDA	PRAVAT KUMAR NAYAK VS DR. PRASANTA KUMAR MISHRA	// 0 //	
212	D-WP(C)/41137/2025	GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS ARUNA NAYAK	// 0 //	
213	D-WP(C)/41138/2025	ASISH KUMAR MEHER VS HDFC BANK LTD., MUMBAI	ARUNA NAYAK VS DR. PRASANTA KUMAR MISHRA	// 0 //	
214	D-WP(C)/41139/2025	NUAGAON GRAM PANCHAYAT STRIYA SANGHA, NUGAON, BIRKURUPA, KHURDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS SANJIB MOHANTY	// 0 //	
215	D-WP(C)/41141/2025	BHIMASEN SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	// 0 //	

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216	D-WP(C)/41142/2025	DEEPAK GOCHHAYAT VS OUAT, BBSR	SANJIB MOHANTY VS	// () //	
217	D-WP(C)/41144/2025	PATITAPABAN SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //	
218	D-WP(C)/41145/2025	SUDHAKAR BEHERA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //	
219	D-WP(C)/41146/2025	HARIBANDHU NAYAK VS OUAT, BBSR	SANJIB MOHANTY VS	// () //	
220	D-WP(C)/41147/2025	KASTURI SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //	
221	D-WPCRL/30679/2025	SURENDRA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //	
222	D-ABLAPL/30659/2025	BIMAL KUMAR MAJHI @ BIMAL HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /168 /2025 () //	
223	D-ABLAPL/30663/2025	SHRABAN KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /202 /2025 () //	
224	D-ABLAPL/30666/2025	DEBADUTTA KHETI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /127 /2025 () //	
225	D-ABLAPL/30667/2025	ABHIJEET MANDAL VS STATE OF ODISHA	ARUN KUMAR DAS VS	BHAWANIPATNA TOWN /389 /2025 () //	
226	D-ABLAPL/30668/2025	GOURANGA MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 () //	AOD20220004505C202500120
227	D-ABLAPL/30669/2025	SUSHANTA BEJ	AKSHAYA KUMAR SAHOO	SONEPUR /189 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/30670/2025	ABHIJEET MANDAL	ARUN KUMAR DAS	BHAWANIPATNA TOWN /388 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/30674/2025	DIPANKAR MANDAL	PRANAY KUMAR MAHARAJ	MALKANGIRI /513 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/30678/2025	KABI CHANDRA NAIK	DHANANJAYA MUND	THUAMUL RAMPUR /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/30682/2025	KALYAN BISWAL@KALYANA BISWAL	BIBHUTI RANJAN MOHANTY	ANGUL TOWN /886 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/30685/2025	SUSANTA KUMAR BEHERA	ARIJEET MISHRA	KUAKHIA /375 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/30689/2025	PRADEEP KUMAR PATRA	SRINIBASH SATAPATHY	PARADEEP LOCK /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/30691/2025	PRUTHWIRAJ KAR	MANAS RANJAN PRADHAN	OUPADA /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/30692/2025	PRABIR KUMAR SAHU	SOUMYA SARATHI DAS	RAMBHA (KHALLIKOTE) /538 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/30695/2025	PABITRA SAHU @ SAHOO	KSHIROD KUMAR ROUT	DELANGA /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/30701/2025	SEK MUSTAFA	PRATIK DASH	BASTA /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/30704/2025	BINOD BIHARI SAHOO	MANISH DHIR	KHAMAR /341 /2025	
		VS	VS	()	

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239	D-ABLAPL/30711/2025	STATE OF ODISHA NIRUPAMA NAYAK VS	BIJAYA KUMAR PARIDA VS	// MADHUPATNA /13 /2025 ()	
240	D-ABLAPL/30714/2025	STATE OF ODISHA MADAN KISHORE JENA @ MADAN JENA VS	APARESH BHOI VS	// // ()	AOR20220001814C202500012
241	D-ABLAPL/30725/2025	STATE OF ODISHA HEMANTA SAHU VS	JAGABANDHU SAHU VS	// PAIKMAL /192 /2025 ()	AOR20220001487C202500077
242	D-ABLAPL/30726/2025	STATE OF ODISHA SYED SAHABUDDIN VS	CHHABI BEHERA VS	// INDUSTRIAL ESTATE PS /168 /2025 ()	
243	D-ABLAPL/30734/2025	STATE OF ODISHA CHAGALA KHANDA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /246 /2024 ()	
244	D-ABLAPL/30737/2025	STATE OF ODISHA AKSHAY KUMAR MOHAPATRA VS	SIDDHESWAR BAUG VS	// BALASORE TOWN /250 /2025 ()	
245	D-ABLAPL/30740/2025	STATE OF ODISHA JAGA MAHALIK@NARAYAN DAS VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /153 /2025 ()	
246	D-ABLAPL/30741/2025	STATE OF ODISHA RANJIT ROUT VS	SANTOSH KUMAR MAHANTY VS	// BALASORE TOWN /258 /2025 ()	AOD20240000242C202500237
247	D-ABLAPL/30742/2025	STATE OF ODISHA SABITA BEHERA @SUBA VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /151 /2025 ()	
248	D-ABLAPL/30745/2025	STATE OF ODISHA SUNANDA KUMAR ROUT VS	MAHES DAS VS	// AUL /270 /2021 ()	
249	D-ABLAPL/30753/2025	STATE OF ODISHA GUREKHA NAIK VS	BISWAJIT NAYAK VS	// TARBHA /235 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/30756/2025	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PLANTSITE /582 /2025 () //	
251	D-ABLAPL/30757/2025	BABUL@SUBBRAT SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	KUAKHIA /378 /2025 () //	
252	D-ABLAPL/30758/2025	SHAKTIPADA PURI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SINGLA /21 /2021 () //	
253	D-ABLAPL/30760/2025	TUNA SWAIN @ TUNA KUMAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /160 /2024 () //	
254	D-ABLAPL/30762/2025	RAJESH KUMAR NAYAK@NAIK VS STATE OF ODISHA	DEEPAK PRADHAN VS	BOUDH /380 /2025 () //	
255	D-ABLAPL/30764/2025	KRUSHNA @ KRUSHNA CHANDRA SAMANTARAY @ MUNA VS STATE OF ODISHA	AMULYA KUMAR BHANJADEO VS	BEGUNIAPADA /342 /2024 () //	
256	D-ABLAPL/30766/2025	SARBESWAR PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR.ADV.) VS	BALASORE VIGILANCE /35 /2021 () //	
257	D-ABLAPL/30770/2025	SK. MAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /430 /2025 () //	
258	D-ABLAPL/30772/2025	KANGALI CHARAN MOHAPATRA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BALIANTA P.S. /455 /2025 () //	
259	D-ABLAPL/30773/2025	SK. RAJAN @ MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /430 /2025 () //	
260	D-ABLAPL/30774/2025	DILLIP SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /403 /2025 () //	
261	D-ABLAPL/30775/2025	RATNAKAR HEMBRAM	TARA PRASAD MOHAPATRA	RASGOBINDPUR /370 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-ABLAPL/30781/2025	VS STATE OF ODISHA ARJUNA SWAIN	VS MANAS KUMAR CHAND	() // BAGHAMARI /164 /2025	
263	D-ABLAPL/30785/2025	VS STATE OF ODISHA AYUSMITA SETHY	VS DEEPTIRANJAN JENA	() // GHASIPURA /204 /2018	
264	D-ABLAPL/30788/2025	VS STATE OF ODISHA DINESH KUMAR BEHERA	VS MANAS KUMAR CHAND	() // PHULBANI TOWN /344 /2025	
265	D-ABLAPL/30789/2025	VS STATE OF ODISHA MADHAB HARIJAN	VS LALATENDU SAMANTARAY	() // BORIGUMMA /56 /2025	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :01/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/193/1997 CRA/193/1997	RANKANIDHI MP	SARTHAK MISHRA	2/2025
2	D-CRLMP/30738/2025 CRLMP/ /	HARESH DAS MP	SUKANTA KUMAR DALAI	217/2025
3	D-JCRLA/161/2023 JCRLA/161/2023	HAPPY@PRASHANTA KUMAR SETHY MP	KABERI MOHANTY	318/2025
4	D-JCRLA/161/2023 JCRLA/161/2023	HAPPY@PRASHANTA KUMAR SETHY MP	KABERI MOHANTY	319/2025
5	D-CONTC/40194/2025 CONTC/4562/2025	SISIR KUMAR SABAT MP		384/2025
6	D-CONTC/40198/2025 CONTC/4563/2025	NRUSINGHA KUMAR ACHARYA MP		385/2025
7	D-RVWPET/23594/2025 RVWPET/164/2025	JAMBUA ORAM MP	ASWINI KUMAR DASH	395/2025
8	D-CMAPL/33687/2024 CMAPL/241/2024	MITRAJIT BARIK MP	GYANARANJAN SETHI	523/2025
9	D-CMAPL/41148/2025 CMAPL/ /	BUDHIA SINGH(DEAD) MP	BUDHIRAM DAS	524/2025
10	D-CMAPL/41148/2025 CMAPL/ /	BUDHIA SINGH(DEAD) MP	BUDHIRAM DAS	525/2025
11	D-MATA/41082/2025 MATA/ /	GAGAN DASH MP	PRASANTA KUMAR SAHOO	559/2025
12	D-FAO/41074/2025 FAO/ /	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED, MP	INDIA ASSURANCE COMPANY LIMITED, CUTTACK	877/2025
13	D-BLAPL/29934/2025 BLAPL/10272/2025	SUDAM @ CHANDAN PADHAN MP	SAROJ KUMAR PADHY	999/2025
14	D-BLAPL/30637/2025 BLAPL/ /	KARTIK RANA MP	DEVASHIS PANDA	1000/2025
15	D-CRLREV/22326/2025 CRLREV/450/2025	PINTU MALLICK MP		1102/2025
16	D-CRLREV/30728/2025 CRLREV/ /	MANAS RANJAN BARIK MP	PRAVASH CHANDRA JENA	1103/2025
17	D-CMP/36558/2025 CMP/1443/2025	SUBHADRA BEHERA MP	PRANAB RANJAN CHHATOI	1642/2025
18	D-CMP/41065/2025 CMP/ /	BHABANI SHANKAR NANDA MP	Anupam Dash	1643/2025
19	D-ABLAPL/28919/2025 ABLAPL/11186/2025	GOURI SANKAR TRIPATHY MP	ROHIT RANJAN RAY	1803/2025
20	D-ABLAPL/24244/2025 ABLAPL/9467/2025	TARANISEN BISOYI MP		1804/2025
21	D-ABLAPL/21785/2025 ABLAPL/8980/2025	NANDAKISHORE MAJHI MP	DEEPTI RANJAN JENA	1805/2025
22	D-MACA/41086/2025 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD. MP	DANU KLACKAN	2348/2025
23	D-MACA/41092/2025 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD. MP	DANU KLACKAN	2349/2025
24	D-MACA/41102/2025 MACA/ /	THE MANAGER, MAGMA HDI INSURANCE COMPANY LTD., BBSR MP	ADAM KISHAN	2350/2025
25	D-MACA/41111/2025 MACA/ /	MANAGER LEGAL (CLAIMS), CHOLAMANDLAM GENERAL INSURANCE COMPANY LTD., BBSR MP	ADAM KISHAN	2351/2025
26	D-MACA/41114/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDLAM GENERAL INSURANCE COMPANY LTD., BBSR	ADAM KISHAN	

27	MACA/ / D-MACA/41119/2025	MP MANAGER LEGAL(CLAIMS), CHOLAMANDAPAMUKH		2352/2025
28	MACA/ / D-MACA/41118/2025	MP MANAGER LEGAL (CLAIMS), CHOLAMANDAPAMUKH		2353/2025
29	MACA/ / D-MACA/41123/2025	MP MANAGER LEGAL(CLAIMS), CHOLAMANDAPAMUKH		2354/2025
30	MACA/ / D-MACA/41126/2025	MP MANAGER LEGAL(CLAIMS), CHOLAMANDAPAMUKH		2355/2025
31	MACA/ / D-MACA/41124/2025	MP MANAGER LEGAL (CLAIMS), CHOLAMANDAPAMUKH		2356/2025
32	MACA/ / D-MACA/41130/2025	MP M/S. LIBERTY GENERAL INSURANCE COMPANY LTD.	PHANUJ KIDKHAH	2357/2025
33	CRLA/7347/2025 CRLA/326/2025	BISHNUPADA MALLICK MP	Pranab Kumar Das, Biswajeet Sarkar, Satyajeet Rout	2358/2025 2708/2025
34	CRLA/30719/2025 CRLA/ /	SANJAY NAIK MP	ASUTOSH TRIPATHY	2709/2025
35	CRLA/30719/2025 CRLA/ /	SANJAY NAIK MP	ASUTOSH TRIPATHY	2710/2025
36	CRLMC/30506/2025 CRLMC/ /	KANCHARANA UMA MAHESWAR RAO MP	BHUBANANDA LENKA	2826/2025
37	CRLMC/30501/2025 CRLMC/ /	KANCHARANA ESWAR RAO MP	BHUBANANANDA LENKA	2827/2025
38	CRLMC/30676/2025 CRLMC/ /	RASHMIRANJAN SAMANTA MP	SANJIB KUMAR BHANJADEO	2828/2025
39	CRLMC/30698/2025 CRLMC/ /	ACHYUTANANDA MISHRA MP	MUUKESH PANDA	2829/2025
40	CRLMC/30705/2025 CRLMC/ /	PATEL @ PATEL CHANDRA SINGH MP	BHABANI SHANKAR DASPARIDA	2830/2025
41	CRLMC/30713/2025 CRLMC/ /	RABINDRA KUMAR MOHANTY MP	TIRTH KUMAR SAHU	2831/2025
42	CRLMC/30713/2025 CRLMC/ /	RABINDRA KUMAR MOHANTY MP	TIRTH KUMAR SAHU	2832/2025
43	CRLMC/30720/2025 CRLMC/ /	PINKU @ ASIS KUMAR BASANTARAY MP	PRAMOD KUMAR ROUT	2833/2025
44	CRLMC/30720/2025 CRLMC/ /	PINKU @ ASIS KUMAR BASANTARAY MP	PRAMOD KUMAR ROUT	2834/2025
45	WP(C)/41019/2025 WP(C)/ /	M/S PRATAP KUMAR PANI, ANGUL MP	RAMESH CHANDRA JENA	17850/2025
46	WP(C)/41022/2025 WP(C)/ /	SUBAL MEHER MP	SRINIBASH SATAPATHY	17851/2025
47	WP(C)/41024/2025 WP(C)/ /	M/S SUSANTA KUMAR BEHERA, GANJAM MP	RAMESH CHANDRA JENA	17852/2025
48	WP(C)/41027/2025 WP(C)/ /	SANTILATA MOHANTY MP	SAILABALA JENA	17853/2025
49	WP(C)/41033/2025 WP(C)/ /	PINTU NAYAK @ GOUDA MP	SAILABALA JENA	17854/2025
50	WP(C)/40562/2025 WP(C)/ /	VIJAY GOEL MP	ASWINI KUMAR DASH	17855/2025
51	WP(C)/41038/2025 WP(C)/ /	UNION BANK OF INDIA, BBSR MP	AMIYA KUMAR MISHRA	17856/2025
52	WP(C)/41043/2025 WP(C)/ /	M/S A1 HINDOCHA SUPERSTORE, DHENKANAL MP	PANKAJ KHENDEWAL	17857/2025
53	WP(C)/41045/2025 WP(C)/28366/2025	MANOJ KUMAR DALAI MP	DEEPALI MAHAPATRA	17858/2025
54	WP(C)/41047/2025 WP(C)/ /	DILLIP KUMAR GURU MP	BISWAJIT PASAYAT	17859/2025
55	WP(C)/41032/2025 WP(C)/ /	Dr. PRASANTA KUMAR SWAIN MP		17860/2025
56	WP(C)/41053/2025 WP(C)/ /	SUCHANDRA SWAIN MP	SUBRATA MISHRA	17861/2025
57	WP(C)/41053/2025 WP(C)/ /	SUCHANDRA SWAIN MP	SUBRATA MISHRA	17862/2025

58	D-WP(C)/41056/2025 WP(C)/ /	CHAHAPHUL DIGAL MP	ANIMA KUMARI DEI	17863/2025
59	D-WP(C)/41058/2025 WP(C)/ /	GANESH SINGH MP	PABITRA KUMAR NAYAK	17864/2025
60	D-WP(C)/41060/2025 WP(C)/ /	SASHIBHUSAN SINGH MP	GANESH PRASAD SAMAL	17865/2025
61	D-WP(C)/41062/2025 WP(C)/ /	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK MP	GANESH PRASAD SAMAL	17867/2025
62	D-WP(C)/41063/2025 WP(C)/ /	UNION OF INDIA, GENERAL MANAGER, EAST COAST RAILWAY, KHURDA MP	GOPINATH PANDA	17868/2025
63	D-WP(C)/41062/2025 WP(C)/ /	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK MP	GANESH PRASAD SAMAL	17869/2025
64	D-WP(C)/38028/2025 WP(C)/26200/2025	MANAS RANJAN KABI MP	BAIDHAR SAHOO, BIJAYA KUAMR BEHERA 1	17870/2025
65	D-WP(C)/33176/2025 WP(C)/23193/2025	HIMANSHU SEKHAR SAHOO MP	MANAS RANJAN BAUG	17871/2025
66	D-WP(C)/41079/2025 WP(C)/ /	DR.RABINDRA KUMAR NAYAK MP	BIJAYA KUMAR BEHERA 1	17872/2025
67	D-WP(C)/41080/2025 WP(C)/ /	PRAVASH RANJAN BEHURA MP	MANORANJAN MISHRA	17873/2025
68	D-WP(C)/41081/2025 WP(C)/ /	PURNA CHANDRA MOHANTY MP	ASHOK KUMAR SARANGI	17874/2025
69	D-WP(C)/30061/2023 WP(C)/30061/2023	PRAKASH CHANDRA JENA MP		17875/2025
70	D-WP(C)/41083/2025 WP(C)/ /	DILLIP KUMAR MALLICK MP	DILIP KUMAR PALIT	17876/2025
71	D-WP(C)/41083/2025 WP(C)/ /	DILLIP KUMAR MALLICK MP	DILIP KUMAR PALIT	17877/2025
72	D-WP(C)/40266/2025 WP(C)/27757/2025	Dr. ABHISEK UPADHYAY MP		17878/2025
73	D-WP(C)/41084/2025 WP(C)/ /	MAJULATA SINGH MP	SATYAJIT MOHAPATRA (2)	17879/2025
74	D-WP(C)/41085/2025 WP(C)/ /	KUMUDA CHANDRA PRADHAN MP	TUSAR KUMAR MISHRA	17880/2025
75	D-WP(C)/41096/2025 WP(C)/ /	TAPAN KUMAR PRADHAN MP	RAKESH BEHERA	17881/2025
76	D-WP(C)/41098/2025 WP(C)/ /	RABI SINGH MP	PRADEEP KUMAR DAS	17882/2025
77	D-WP(C)/41099/2025 WP(C)/ /	BISWANATH NAYAK MP	SUSANTA KUMAR LENKA	17883/2025
78	D-WP(C)/41093/2025 WP(C)/28348/2025	JAGABANDHU DHINDA MP	APARESH BHOI	17884/2025
79	D-WP(C)/41103/2025 WP(C)/ /	RAMESH KUMAR SABAT MP	SUDHANSU SEKHAR JENA	17885/2025
80	D-WP(C)/41105/2025 WP(C)/ /	SYNERGY POLYTECHNIC, BBSR MP	DEVI PRASAD DASH	17886/2025
81	D-WP(C)/41109/2025 WP(C)/ /	PRADEEPTA KUMAR MAHAPATRA MP	SANGRAM JENA	17887/2025
82	D-WP(C)/41110/2025 WP(C)/ /	M/S DALMIA CEMENT BHARAT LTD., TAMARINDU MP	SARADIPRASANNA SARANGI	17888/2025
83	D-WP(C)/41097/2025 WP(C)/ /	SAROJBALA BISWAL MP	SADASIVA PATRA (1)	17889/2025
84	D-WP(C)/41122/2025 WP(C)/ /	M/S TD CONTRUCTION, ROURKELA MP	SABYASACHI PANDA	17890/2025
85	D-WP(C)/41125/2025 WP(C)/ /	PRAMOD KUMAR PANDA MP	PRAVASH CHANDRA JENA	17891/2025
86	D-WP(C)/41129/2025 WP(C)/ /	SUSHRITA PRIYADARSHINI JENA MP	SANKARACHARYA CHOUDHURY	17892/2025
87	D-WP(C)/41128/2025 WP(C)/ /	GOPINATH PANDA MP	SURYAKANTA DASH	17893/2025
88	D-WP(C)/41132/2025 WP(C)/ /	M/S. ZOOM ENTERPRISERS, CUTTACK MP	PRATIK DASH	17894/2025
89	D-WP(C)/41133/2025	M/S. TD CONSTRUCTION, ROURKELA	SABYASACHI PANDA	

	WP(C)/ /	MP		17895/2025
90	D-WP(C)/41134/2025	SUSAN KUMAR PANDA	SUCHETA GUMANSINGH	
	WP(C)/ /	MP		17896/2025
91	D-WP(C)/41137/2025	GRAM PANCHAYAT STARIYA SANGHA, CHITPAK	SANTA KUMAR MISHRA	
	WP(C)/ /	MP		17897/2025
92	D-WP(C)/41139/2025	NUAGAON GRAM PANCHAYAT STRIYA SANGHA, CHITPAK	PRASUNGA KUMAR MISHRA	
	WP(C)/ /	MP		17898/2025
93	D-WP(C)/41141/2025	BHIMASEN SAHOO	SANJIB MOHANTY	
	WP(C)/ /	MP		17899/2025
94	D-WP(C)/41144/2025	PATITAPABAN SAHOO	SANJIB MOHANTY	
	WP(C)/ /	MP		17900/2025
95	D-WP(C)/41142/2025	DEEPAK GOCHHAYAT	SANJIB MOHANTY	
	WP(C)/ /	MP		17901/2025
96	D-WP(C)/41145/2025	SUDHAKAR BEHERA	SANJIB MOHANTY	
	WP(C)/ /	MP		17902/2025
97	D-WP(C)/41146/2025	HARIBANDHU NAYAK	SANJIB MOHANTY	
	WP(C)/ /	MP		17903/2025
98	D-WP(C)/41147/2025	KASTURI SWAIN	SANJIB MOHANTY	
	WP(C)/ /	MP		17904/2025